

**MINUTES OF THE MEETING NO.10 (2025-26) OF EXIM
FACILITATION COMMITTEE (EFC) HELD ON MARCH 30, 2026 AT
11:00 AM, VANIJYA BHAWAN, NEW DELHI- PART-II**

Meeting No. 10 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:00 AM on March 30, 2026, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- i. Dr. B. Balaji, Secretary, NBA
 - ii. Dr. KP Raghuram, Technical Officer, NBA
 - iii. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - iv. Shri B.S. Khati, Assistant Director, CITES MA (HQ)
 - v. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
 - vi. Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
 - vii. Shri Prasenjeet Navgire, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
 - viii. Shri Anil Kumar, ACF (Production), O/o PCCF (HoFF),
 - ix. Shri Sanjay Kumar Chauhan, Assistant Inspector General of Forest, SU Division, MoEFCC
 - x. Shri Rohit Jaiswal, Scientific Officer, DAE
 - xi. Dr. Vinita Pachauri Sharma, Assistant Plant Protection Officer, CIB&RC

In attendance:

- ix. Shri Hrushikesh Reddy, Joint DGFT
- x. Shri Bharani VLSVSS, Deputy DGFT
- xi. Shri Vicky, Section Officer

3. In Part-II of EFC-10, a total of 107 cases were considered by the EFC, out of which 34 cases were approved, 11 cases are under deficiency, 38 cases was rejected and remaining 24 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Agenda for PART-II of EFC-10-AM26 Meeting
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S No	Name of the Firm	DGFT (Hqrs) File No-	ITC (HS) Code	Item Description	Quantity Applied	Applied FOB Value (USD)	Date of receipt of application in DGFT(Hqrs)	Country of Destination	Date of Forwarding the Application to Concerned Line Ministry	Decision of EFC / remark
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Applications related to Seeds for Sowing Purpose

1	A. K. LASKAR NURSERY	0010 AM26	1209 9130	ONION SEEDS	30000 Kg	60,000.00	06-04-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
2	AMBIKA SEED COMPANY	0215 AM26	1209 9130	NASIK RED N-53 AND BOMBAY RED	145 MTs	6,79,634.00	05-05-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
3	AMBIKA SEED COMPANY	0217 AM26	1209 9130	NASIK RED N-53 AND BOMBAY RED	200 MTs	9,25,044.72	05-05-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
4	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262 AM26	1209 9130	Of Onion-Biplob Coated, Biplob Super Coated/ TP 406 C	23500 Kg	3,03,150.00	17-05-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.

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				oated						ned on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
5	ABDUL MAJID SARKAR AND SONS	0269 AM26	1209 9130	ONION SEED	250 MTs	2,48,750.00	22-05-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
6	HASSIEM TRADING CORPORATION	0273 AM26	1209 9130	ONION SEED	35 MTs	1,04,650.00	23-05-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
7	AR INTERNATIONAL	0341 AM26	1209 9130	ONION SEED (N-53 AND SUKH SAGAR)	100 MTs	3,00,000.00	24-06-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
8	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	0384 AM26	1209 9130	(ONION SEED) Variety - SUKSAGAR - NASIK RED - GOURANG LIGHT RED	20500 Kg	3,98,224.84	14-07-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
9	MYZ SEEDS AND A	0634 AM26	1209 9130	Onion Seeds	50 MTs	3,55,029.58	30-08-2025	Bangladesh	****	Rejected As per the disc

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	GRO PRIVATE LIMITED									ussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
10	S. P. INTERNATIONAL	0892 AM26	1209 9130	Onion Seeds	20 MTs	30,000.00	10-10-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
11	N. S. INTERNATIONAL	1036 AM26	1209 9130	ONION SEEDS (WINTER VERITY, N-53 AND SUKH SAGAR)	250 MTs	12,416.29	12-12-2025	Bangladesh	****	Rejected As per the discussions held during the IMC meeting convened on 25.05.2026, it has been decided to reject such applications, as the relevant seed season has already expired.
12	BALAJI SEEDS CROPPING SCIENCES PRIVATE LIMITED	1083 AM26	1209 9130	Onion seed	201000 KGS	5,02,500.00	08-01-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
13	ABRAR BROTHERS AND COMPANY	1090 AM26	1209 9130	ONION SEEDS NASIK REED N-53	200000 KGs	7,00,000.00	12-01-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
14	MAHYCO PRIVATE LIMITED	1327 AM26	1006 1010	Of seed quality - HY. PADDY SEED	300 MTs	8,14,525.13	11-02-2026	Nepal	****	Deferred Due to want of additional information/ documents from the firm.
15	KALASH SEEDS PRIVATE	1358 AM26	1209 9130	Onion Seeds	10000 KGS	2,10,000.00	17-02-2026	Uganda	****	Deferred Due to want of

	VATE LIMITED									additional information/ documents from the firm.
16	KALASH SEEDS PRIVATE LIMITED	1390AM26	12099130	Onion Seeds	5000 KGs	1,50,000.00	24-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
17	KALASH SEEDS PRIVATE LIMITED	1391AM26	12099130	Onion Seeds	5200 KGs	1,25,000.00	24-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
18	KALASH SEEDS PRIVATE LIMITED	1392AM26	12099130	Onion Seeds	1020 KGs	31,600.00	24-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
19	KALASH SEEDS PRIVATE LIMITED	1393AM26	12099130	Onion Seeds	2000 KGs	81,000.00	24-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
20	KALASH SEEDS PRIVATE LIMITED	1394AM26	12099130	Onion Seeds	5000 KGs	1,10,000.00	24-02-2026	Ethiopia	****	Deferred Due to want of additional information/ documents from the firm.
21	KALASH SEEDS PRIVATE LIMITED	1395AM26	12099130	Onion Seeds	500 KGs	10,000.00	24-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
22	SIAM INTERNATIONAL	1398AM26	12099130	Onion Seeds	25 MTs	1,00,000.00	25-02-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
23	KALASH SEEDS PRIVATE LIMITED	1400AM26	12099130	Onion Seeds	5000 KGs	1,27,500.00	25-02-2026	Bangladesh	****	Rejected In accordance

	VATE LIMITED									with the decision taken during the EFC meeting, the applications have been rejected.
24	ABRAR BROTHERS AND COMPANY	1837AM26	12099130	Of Onion-Onion Seed Nasik Red N-53	200000 KGs	5,00,000.00	10-03-2026	Bangladesh	****	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.

Applications related to Seeds for Non-Sowing Purpose

25	AYUSH TRADERS	2088AM26	10061090	NON BASMATI RICE IN HUSK PADDY	8500 MTS	15,87,810.00	26-03-2026	Nepal	****	Approved The firm has submitted the relevant documents as per the SoP.
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Department of Fisheries

26	NATURE BIO CARE	0922AM26	12122910	Seaweeds - Dried Seaweeds used as raw material in agriculture input-unfit for human consumption	100 MTS	57,471.26	26-10-2025	Malaysia	27-11-2025	Approved On the basis of NOC/Comments received from Department of Fisheries vide OM dated 26.05.2026 with 100 MT of dried seaweed to Malaysia.
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Department of Animal Husbandry and Dairying

27	NDDB DAIRY SERVICES	0613AM25	05111000	Bovine semen	3000050 Nos.	1,32,00,100.00	11.09.2024	Kenya	17-09-2024	Deferred Due to want of additional information/ documents from the firm.
28	MIELROW CORPORATION PRIVATE LIMITED	0999AM26	23023000	WHEAT BRAN	1000 MTS	3,20,000.00	28.11.2025	Bangladesh	28-11-2025	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
29	RAPPORT SHIPPIINGSCAPE	1073AM26	1029090	PUNGANUR CATTLE (PUNGANUR COWS) - MALE & FEMALE	30 NOS	9,000.00	04.01.2026	Lao People's Democratic Republic	05-01-2026	Deferred Due to want of comments from D/o AHD.
3	NN IMP	1307A	2302	WHEAT BRAN	1000 MT	2,85,000.00	05-02-	Bangladesh	****	Deferred

0	EX	M26	3000	AN	s	00.00	2026	esh		Due to want of additional information/ documents from the firm.
31	RATAN DEBNATH	1409A M26	2302 3000	WHEAT BRAN	3000 MT S	10,26,000.00	27-02-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
32	ARATI T RADER S	1410A M26	2302 3000	WHEAT BRAN	3000 MT S	10,26,000.00	27-02-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 19.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
33	UMA DEBNATH	1411A M26	2302 3000	WHEAT BRAN	3000 MT S	10,26,000.00	27-02-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
34	SHANKHAT MOCHAN INTERNATIONAL	1440A M26	2302 3000	WHEAT BRAN	6000 MT S	18,18,000.00	02-03-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
35	MAA MANASH ENTERPRISE	1541A M26	2302 3000	WHEAT BRAN	3000 MT S	9,14,999.99	06-03-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
36	VIVA AGTECH PRODUCTS	1745A M26	1213 0000	Cereal straw and husks, unprepared, whether	8000 MT S	11,97,992.19	09-03-2026	Republic Of Korea	13-03-2026	Approved On the basis of NOC/Comments received from

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				or not chopped, ground, pressed or in the form of pellets - wheat straw						m DoAHD vide OM dated 20.05.2026 with 8000 MT of Wheat Straw to Republic Of Korea.
37	UMA EXPORTS LTD	2002A M26	2302 3000	WHEAT BRAN	3000 MT S	10,35,000.00	11-03-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
38	AKASH DEY	2003A M26	2302 3000	WHEAT BRAN	1000 MT S	3,00,000.00	11-03-2026	Bangladesh	****	Deferred Due to want of additional information/ documents from the firm.
39	AAKASH INTERNATIONAL EXPORTER	2004A M26	2302 3000	WHEAT BRAN	3000 MT S	9,00,000.00	11-03-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
40	PURUSHOTAM DAS AGARWAL & OTHERS	2006A M26	2302 3000	WHEAT BRAN	5000 MT S	15,00,000.00	11-03-2026	Bangladesh	****	Deferred Due to want of additional information/ documents from the firm.
41	EASTERN ENTERPRISE	2008A M26	2302 3000	WHEAT BRAN	1000 MT S	2,75,000.00	11-03-2026	Bangladesh	13-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
42	PANNALAL EXPORTS PRIVATE	2010A M26	2302 3000	WHEAT BRAN	11000 MT S	35,99,000.00	11-03-2026	Bangladesh	****	Approved On the basis of NOC/Comments received from

	LIMITED									m DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
43	UMA AGRO EXPORTS PRIVATE LIMITED	2011AM26	23023000	WHEAT BRAN	1000 MTS	3,45,000.00	11-03-2026	Bangladesh	18-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
44	SAA EXIM PRIVATE LIMITED	2013AM26	23023000	WHEAT BRAN	5000 MTS	13,75,000.00	12-03-2026	Bangladesh	****	Deferred Due to want of additional information/ documents from the firm.
45	TAPAN TRADERS	2015AM26	23023000	WHEAT BRAN	1000 MTS	2,75,000.00	12-03-2026	Bangladesh	26-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
46	SWASTI K OIL REFINERY PRIVATE LIMITED	2016AM26	23023000	WHEAT BRAN	2000 MTS	6,90,000.00	12-03-2026	Bangladesh	18-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
47	DREAM FAIR INTERNATIONAL	2017AM26	23023000	WHEAT BRAN	5000 MTS	15,00,000.00	12-03-2026	Bangladesh	18-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
48	MONDAL STORES	2026AM26	23023000	WHEAT BRAN	6000 MTS	19,68,000.00	14-03-2026	Bangladesh	****	Deferred Due to want of additional information/ documents from the firm.

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49	TANWI TRADE INTERNATIONAL	2027A M26	2302 3000	WHEAT BRAN	1000 MT S	2,75,000.00	14-03-2026	Bangladesh	18-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
50	EVERWAY EXPORTS PRIVATE LIMITED	2050A M26	2302 3000	WHEAT BRAN	4000 MT S	11,20,000.00	19-03-2026	Bangladesh	****	Deferred Due to want of additional information/ documents from the firm.
51	M K ENTERPRISES	2051A M26	2302 3000	WHEAT BRAN	5000 MT S	15,00,000.00	19-03-2026	Bangladesh	26-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
52	RASHID EXPORT	2053A M26	2302 3000	WHEAT BRAN	1000 MT S	3,00,000.00	20-03-2026	Bangladesh	27-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
53	NILADRI ENTERPRISE	2085A M26	2302 3000	WHEAT BRAN	2000 MT S	6,10,000.00	25-03-2026	Bangladesh	28-03-2026	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
Ministry of Environment Forest and Climate Change (SU Division)										
54	LONG CYCLE CHENNAI	0481A M25	4403 9918	RED SANDERS WOODS LOGS & ROOTS FOR M OBTAINED FROM ARTIFICIALLY	47.413 MTs State: Andhra Pradesh	3,72,217.00	01.07.2024	China	03-07-2024	Rejected As per the discussions held with MoEFCC (SU Division) during the review meeting conveyed.

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				PROPAGATED SOURCE FROM PATTALAND						ned on 30.04. 2026, it has been decided to reject such applications, as of now.
55	SRK EN TERPRISES	0844A M25	33012937	Sandalwood Oil	2 KGs State : Tamil Nadu	8,037.64	23.12.2024	UAE All GCA Countries	23-12-2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
56	RAATI R AJAN IMPEX	0946A M25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM PATTALAND (ARTIFICIAL ORIGIN) FROM THE STATE OF TAMILNADU	36.5 MTs State : Tamil Nadu	4,01,500.00	08.02.2025	Singapore	15-09-2025	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04. 2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
57	LONG CYCLE CHENNAI	1048A M25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	16.392 MTs State: Andhra Pradesh	1,63,920.00	17.03.2025	China	18-03-2025	Rejected As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04. 2026, it has been decided to reject such applications, as of now.
58	LONG CYCLE CHENNAI	1049A M25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	17.53 MTs State: Andhra Pradesh	1,75,300.00	17.03.2025	China	18-03-2025	Rejected As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04. 2026, it has been decided to reject such applications, as of now.
59	LONG CYCLE CHENNAI	1070A M25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED	17.060 MTs State: A	1,70,600.00	28.03.2025	China	02-04-2025	Rejected As per the discussions held with MoEFCC (S

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				D FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	Andhra Pradesh					U Division) during the review meeting convened on 30.04.2026, it has been decided to reject such applications, as of now.
60	LONG CYCLE CHENNAI	1071A M25	44039918	RED SANDERS WOOD LOGS OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	26.410 MTs State: Andhra Pradesh	2,64,100.00	28.03.2025	China	02-04-2025	Rejected As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it has been decided to reject such applications, as of now.
61	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313A M26	33012937	SANDALWOOD OIL NEW CALEDONIA FOR LIFE LMR 1-5 (B. No.IN17527567)	25 KGs State: Tamil Nadu	77,507.00	04.06.2025	Netherlands	15-09-2025	Approved On the basis of NOC/Comments received from MoEFCC (SU Division) vide OM dated 21.04.2026 with 25 MT of Sandalwood Oil (New Caledonia For Life LMR 1-5) (B. No. IN17527526) to Netherlands.
62	Venkata Sai Enterprises	0347A M26	44039918	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated)"	17.796 MTs State: Andhra Pradesh	1,12,717.00	27.06.2025	Hong Kong	27-06-2025	Rejected On the basis of NOC/Comments received from MoEFCC (SU Division) vide OM dated 06.01.2026 with 17.796 MT (12.854 MT of red sanders wood logs and 4.942 MT red sanders wood roots) cannot be processed due to zero quota available for the year 2025-26 for the State of Andhra Pradesh.
63	SHARD AJA RAJEN	0401A	33012937	Tuberose concentrate;	50 LTR	55,849.50	18.07.2025	UAE	23-09-2025	Rejected The applicant

	DRA GA DEKAR	M2 6		Nutmeg oil; Palmarosa oil; Patchou li oil; Peppe r oil; Petitgr ain oil; San dalwood oil; Rose oil :---- Sandal wood oil - S andalwood Oil	State: MAHAR ASHTRA					has submitted a duplicate ap plication; there fore, the case i s treated as re jected.
6 4	SHREE PRAYAG RAJ ENT ERPRIS ES	060 3A M2 6	4403991 8	Red Sander s (Pterocar pus Sautati nus - RED S ANDERS W OOD LOGS OBTAINED FROM PATT ALAND/ AR TIFICIAL OR IGIN FROM TAMILNADU STATE	80 MTs State: T amil Na du	8,80,0 00.00	24.08. 2025	Singapo re	17-09-20 25	Deferred As per the disc ussions held w ith MoEFCC (S U Division) dur ing the review meeting conve ned on 30.04. 2026, it was d ecided to defer the application s due to non-fi nalization/awai ting of SOP an d criteria for allocation of R SW quota from MoEFCC (SU Di vision).
6 5	SHREE PRAYAG RAJ ENT ERPRIS ES	060 4A M2 6	4403991 8	Red Sander s (Pterocar pus Sautati nus0 -RED SANDERS WOOD LOG S OBTAIN ED FROM PA TTALAND/A RTIFICIAL O RIGIN FRO M TAMILNA DU STATE	75 MTs State: T amil Na du	8,25,0 00.00	24.08. 2025	Singapo re	17-09-20 25	Deferred As per the disc ussions held w ith MoEFCC (S U Division) dur ing the review meeting conve ned on 30.04. 2026, it was d ecided to defer the application s due to non-fi nalization/awai ting of SOP an d criteria for allocation of R SW quota from MoEFCC (SU Di vision).
6 6	AURAS HINE ES SENTIA LS PRIV ATE LIM ITED	075 3A M2 6	3301293 7	Tuberose c oncentrate; Nutmeg oil; Palmarosa oil; Patchou li oil; Peppe r oil; Petitgr ain oil; San dalwood oil; Rose oil :---- Sandal wood oil - S	1000 KG A State: MAHAR ASHTRA	11,45, 475.37	14.09. 2025	France, Japan, Netherl ands, S pain, U nited Ar ab Emir ates, Un ited Kin gdom	17-10-20 25	Deferred Due to want of comments / N OC from M/o E F&CC (SU Divis ion)

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6 7	SHREE PRAYAG RAJ ENT ERPRIS ES	083 7A M2 6	4403991 8	Red Sander s (Pterocar pus Sautati nus) State: T amil Na du	77 MTs	8,47,0 00.00	23.09. 2025	Singapo re	29-09-20 25	Deferred As per the disc ussions held w ith MoEFCC (S U Division) dur ing the review meeting conve ned on 30.04. 2026, it was d ecided to defer the application s due to non-fi nalization/awai ting of SOP an d criteria for allocation of R SW quota from MoEFCC (SU Di vision).
6 8	RED RO CK IMP EX	204 7A M2 6	4403991 8	Red Sander s (Pterocar pus Sautati nus) - Red Sanders Lo gs obtained from Patta l ands State: T ELANGA NA	13.096 M TS	87,747 .00	18-03- 2026	China	26-03-20 26	Deferred As per the disc ussions held w ith MoEFCC (S U Division) dur ing the review meeting conve ned on 30.04. 2026, it was d ecided to defer the application s due to non-fi nalization/awai ting of SOP an d criteria for allocation of R SW quota from MoEFCC (SU Di vision).

**Ministry of Environment Forest and Climate Change (Ozone Cell
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6 9	LUPIN L IMITED	092 5A M2 6	290 343 00 290 345 00 290 346 00	Saturated fluorin ated derivatives of acyclic hydro carbons:- - Fluor omethane (HFC- 41), 1,2-difluoro ethane (HFC-15 2) and 1,1-difluo roethane (HFC1 52a) - 1,1,1,2-Te trafluoroethane (HFC-134a) and 1,1,2,2-tetraflu roethane (HFC-1 34) - 1,1,1,2,3,3, 3-Heptafluoropr opane (HFC227e a), 1,1,1,2,2,3-h exafluoropropan	41 NOS	6,150. 00	28.10. 2025	United Kingdo m	06-01-20 26	Deferred Due to want of additional infor mation/ docum ents from the f irm.
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				e (HFC236cb), 1, 1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)						
70	NAVIN FLUORINE INTERNATIONAL LIMITED	0930A M26	29037100	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	277 MTS	12,46,500.00	28.10.2025	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Korea (Democratic People's Republic Of), Kuwait, Mauritania, Oman, Qatar, Republic Of Korea, Saudi Arabia, Singapore, United Arab Emirates, United Kingdom, United States Of America, Vietnam	30-10-2025	Rejected As per the discussions held with MoEFCC (Ozone Cell) during the EFC meeting, it has been decided to reject the application due to non-submission of complete information/documents.
71	HAMID REFRIGERATION	0967A M26	280430003827630028044090	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	125 KGS	2,849.00	13.11.2025	Bhutan	14-11-2025	Rejected In accordance with HBP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date

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7 2	SRF LIMITED	101 9A M2 6	290 371 00	Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22)	2000000 KGS	45,00, 000.00	05.12. 2025	Japan, United Kingdom	05-12-20 25	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 23.12.2025 with 2000000 KGS of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) to Japan, United Kingdom.
7 3	MIHAM A INDIA PRIVATE LIMITED	104 4A M2 6	290 342 00	Saturated fluorinated derivatives of acyclic hydrocarbons:- Difluoromethane (HFC-32) - REFRIGERANT GAS R-32 DIFLUOROMETHANE) UN NUMBER:3252 (HFC-32) IMDG CLASS:2.1	200 MTS	15,00, 000.00	16.12. 2025	Japan	18-12-20 25	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 21.01.2026 with 200 MT of Difluoromethane (HFC-32) to Japan.
7 4	SAM EN TERPRISES	105 1A M2 6	382 761 00	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- - Containing 15% or more by mass of 1,1,1- trifluoroethane (HFC-143a) - Refrigerant R404a	450 KGS	3,816. 96	19.12. 2025	Nepal	24-12-20 25	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 25.02.2026 with 450 Kgs of R-404A i.e. blend of HFC-125, HFC-143a and HFC-134a to Nepal.
7 5	KRIS AEIRO SERVICES PRIVATE LIMITED	105 7A PM2 6	290 376 10	Bromochlorodifluoromethane (Halon-1211)	18 KGS	1,862. 06	23.12. 2025	Sri Lanka	29-12-20 25	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 21.01.2026 with 18 Kgs of Recycled Halon-1211 i.e. Bromochlorodifluoromethane to Sri Lanka.
7 6	DELTA FINOCH	106 5A	290 399	N Butyl Bromide	100000 KGS	3,34,8 21.42	02.01. 2026	United Kingdom	****	Deferred Due to want of

	EM PRIVATE LIMITED	M26	90					m		comments / NOC from Department of Chemicals & Petrochemicals (DC&P C).
77	KABU PROJECTS PRIVATE LIMITED	1080A M26	29034600	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa) - Refrigerant R-450A	450 KGS	24,889.44	07-01-2026	United Arab Emirates	11-01-2026 02-02-2026	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 25.02.2026 with 450 Kgs of R-450A i.e. HFO-1234ze(E) and HFC-134a to United Arab Emirates.
78	NAVIN FLUORINE INTERNATIONAL LIMITED	1088A M26	29037100	Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22)	150 MTS	3,75,000.00	10-01-2026	Japan	11-01-2026	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 25.02.2026 with 150 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22)
79	ADVAIT INDUSTRIES LLP	1132A M26	29031990	Other - Hexachloroethane	100000 KGs	1,03,575.41	23-01-2026	Republic Of Korea	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
80	KRIS AERO SERVICES PRIVATE LIMITED	1150A PM26	29037620	Bromotrifluoromethane (Halon-1301) - serviced aircraft fire extinguished with recycled halon agent	4.12 KGs	426.20	26-01-2026	United States Of America	30-01-2026	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide

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										e OM dated 25.02.2026 with 4.12 Kgs of Recycled Halon-1301 i.e. Bromotrifluoromethane to United States Of America.
81	SURYO DAY IN TERPHARM LLP	1299A M26	29039990	PRODUCT NAME : BROMOBENZENE, APPEARANCE: CLEAR COLORLESS LIQUID, PURITY: NLT 99.5%, BENZENE CONTENT: NMT 0.50%, WATER 0.10% MAX	240000 KGs	6,36,000.00	03-02-2026	China	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&P C).
82	GUPTA OXYGEN PRIVATE LIMITED	1317A M26	29034500	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) - Refrigerant R-134a	90 MTs	8,93,854.74	09-02-2026	Nepal	15-02-2026	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 02.04.2026 with 90 MT of HFC-134 to Nepal i.e. country signatory of Montreal Protocol on Substances that Deplete the Ozone Layer.
83	NAVIN FLUORINE INTERNATIONAL LIMITED	1332A M26	29034600	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa - 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea)	5000 KGs	1,10,000.00	11-02-2026	Taiwan	15-02-2026	Rejected As per the discussions held with MoEFCC (Ozone Cell) during the EFC meeting, it has been decided to reject the application due to non-submission of complete information/documents.
8	XENON	134	290	Clear Colorless L	100000	2,78,0	13-02-	China	****	Deferred

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4	CHEM L LP	4A M2 6	399 90	liquid, Moisture % NMT 0.05%Be nzen e Content NMT 0.10% Purit y by GCNLT 99.5 0%	KGs	00.00	2026			Due to want of comments / N OC from Depar tment of Chem icals & Petroch emicals (DC&P C).
8 5	XENON CHEM L LP	134 6A M2 6	290 399 90	Clear Colorless L iquid, Moisture % NMT 0.05%Be nzen e Content NMT 0.10% Purit y by GCNLT 99.5 0%	300000 KGs	8,70,0 00.00	13-02- 2026	China	****	Deferred Due to want of comments / N OC from Depar tment of Chem icals & Petroch emicals (DC&P C).
8 6	XENON CHEM L LP	134 7A M2 6	290 399 90	Clear Colorless L iquid, Moisture % NMT 0.05%Be nzen e Content NMT 0.10% Purit y by GCNLT 99.5 0%	600000 KGs	17,40, 000.00	13-02- 2026	China	****	Deferred Due to want of comments / N OC from Depar tment of Chem icals & Petroch emicals (DC&P C).
8 7	XENON CHEM L LP	134 9A M2 6	290 399 90	Clear Colorless L iquid, Moisture % NMT 0.05%Be nzen e Content NMT 0.10% Purit y by GCNLT 99.5 0%	400000 KGs	11,12, 000.00	13-02- 2026	China	****	Deferred Due to want of comments / N OC from Depar tment of Chem icals & Petroch emicals (DC&P C).
8 8	KRISHN A SOLV ECHEM LIMITED	135 3A M2 6	290 369 00	99.5% min N Pro pyl bromideBro minated or iodin ated derivatives	20 MTs	3.17	16-02- 2026	China	****	Deferred Due to want of comments / N OC from Depar

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				of acyclic hydrocarbons:- - Other -						Department of Chemicals & Petrochemicals (DC&P C).
89	KRISHNA SOLVACHEM LIMITED	1354A M26	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- - Other - 99.5% minimum propyl bromide	19.5 MTs	3.17	16-02-2026	Japan	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&P C).
90	XENON CHEM LP	1364A M26	29039990	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	400000 KGS	11,60,000.00	18-02-2026	China	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&P C).
91	XENON CHEM LP	1365A M26	29039990	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	100000 KGS	2,90,000.00	18-02-2026	China	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&P C).
92	NAVIN FLUORINE INTERNATIONAL LIMITED	1467A M26	29034200	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HC-32)	2000 MT	1,08,11,529.93	04-03-2026	Bahrain, Belgium, Brazil, Egypt, Hong Kong, Iraq, Japan,	13-03-2026	Rejected As per the discussions held with MoEFCC (Ozone Cell) during the EFC meeting, it has been decided to r

								Kuwait, Mexico, Netherlands, Oman, Qatar, Saudi Arabia, Taiwan, Thailand, United Arab Emirates, United Kingdom, United States of America, Vietnam		Reject the application due to non-submission of complete information/documents.
93	DYNARX TECHNOLOGY (INDIA) LIMITED	1709A M2 006	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - DIIODOMETHANE CAS	300 KGS	38,710.12	09-03-2026	Germany	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
94	ANANTA FINE CHEM	2020A M2 006	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - N-PROPYL BROMIDE Specification- Colorless Liquid Specific Gravity - (25°C) - 1.34-1.36 Water By KF - NMT 0.5 % Boiling Point- 70-72°C Purity By GC- 99.0 % Minimum	120000 KGS	4,29,600.00	13-03-2026	China	****	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
95	DAIKIN CHEMICAL INDIA PRIVATE LIMITED	2025A M2 006	29034200	Saturated fluorinated derivatives of acyclic hydrocarbons:- Difluoromethane (HFC-32)	2000000 KGS	1,40,00,000.00	13-03-2026	Belgium, Indonesia, Japan, Malaysia, Netherlands, Thailand, Turkey,	18-03-2026	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 17.04.2026 with 20,00,000 Kgs

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							Vietnam		i.e. 2000 MT of HFC-32 i.e. Difluoromethane.
96	ANUPA M RASAYAN LIMITED	2032A M26	29035990	Other - F-2,4-Dimethyl-3-Heptene	10 KGS	3,970.00	16-03-2026	Japan	**** Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
97	ANANTA FINE CHEM	2045A M26	29036900	Brominated or iodinated derivatives of acyclic hydrocarbons:- Other - N-BUTYL BROMIDE CAS NO : 109-65-9 Specification- Purity: Not less than 99.5% by weight. Appearance: Colorless transparent liquid, no visible impurities 2-Bromobutane (%): <0.2 n-Butanol (%): <0.15 Acidity (%): <0.001 Water content (%): <0.05 Color (APHA): <10	120000 KGs	72,300.00	18-03-2026	China	**** Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).

Department of Atomic Energy

98	HYOSUNG INDUSTRIES PRIVATE LIMITED	0934A M26	25309099	BHT-300 HUNTING HYDROMAGNETIC SITE	4800 KG	8,880.00	29.10.2025	VIETNAM	31-10-2025	Rejected In accordance with HBP Chapter 2, para 2.05(b), the application has been rejected due to the firm's lack of responsiveness despite several reminders over a period exceeding 90 days, and the application remains under deficiency as of date
99	ASTRON ZIRCONIUM SILICATE	1423A	253090	ZIRCONIUM SILICATE	2000 MT	40,82,543.22	28-02-2026	United Arab Emirates	13-03-2026	Approved On the basis of

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	ON PRIVATE LIMITED	M26	99					mirates		NOC/Comments received from DAE through DGFT BO Portal on dated 30.03.2026 with 2000 MT of MICRONIZED ZIRCONIUM SILICATE to UAE.
100	ASTRON ZIRCON PRIVATE LIMITED	1425A M26	25309099	ZIRCONIUM SILICATE	500 MTS	10,094.81	28-02-2026	United Arab Emirates	13-03-2026	Approved On the basis of NOC/Comments received from DAE through DGFT BO Portal on dated 30.03.2026 with 500 MT of MICRONIZED ZIRCONIUM SILICATE to UAE.
101	TORRECID INDIA PRIVATE LIMITED	2044A M26	25309099	ZIRCONIUM SILICATE	100000 KGS	2,49,999.99	17-03-2026	Bangladesh	18-03-2026	Approved On the basis of NOC/Comments received from DAE through DGFT BO Portal on dated 30.03.2026 with 100000 KGS of MICRONIZED ZIRCONIUM SILICATE to Bangladesh.
Ministry of Mines										
102	ASPEN GLOBAL	1059A M25	25051011	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95 %	100000 MTs	13,48,000.00	21.03.2025	UAE	24-03-2025	Rejected On the basis of comments received from the Ministry of Mines vide O.M. dated 04.05.2026, it has been decided that the export of silica sand cannot be considered.
103	ASHAPURA MINERALS PRIVATE LIMITED	0863A M26	25051019	Silica Sands:--- Other - OTHER NATURAL SILICA - CLAYE / KAOLINIC	6000000 MTs	9,00,00,000.00	26.09.2025	Singapore	09-10-2025	Rejected On the basis of comments received from the Ministry of Mines vide O.M. dated 04.05.2026, it has been

										decided that the export of silica sand cannot be considered.
1 0 4	SIAM INTERNATIONAL	092 4A M2 6	250 510 11	Silica Sands:---- Processed (White)	22 MTS	1,760.00	27.10.2025	Bangladesh	30-10-2025	Rejected On the basis of comments received from the Ministry of Mines vide O.M. dated 04.05.2026, it has been decided that the export of silica sand cannot be considered.
1 0 5	DONIM PORTS INC	104 9A M2 6	261 000 90	SILICA ORE	80 KGA	20.00	18.12.2025	China	24-12-2025	Rejected On the basis of comments received from the Ministry of Mines vide O.M. dated 04.05.2026, it has been decided that the export of silica ore cannot be considered.
1 0 6	BD KALAS EXPORTS AND IMPORTS PRIVATE LIMITED	137 4A M2 6	261 000 40	Chrome ore friable and concentrates fixed containing 47percent Cr2O3 and above - CHROME CONCENTRATE	920 MTs	3,86,400.00	19-02-2026	China	27-02-2026	Rejected On the basis of comments received from the Ministry of Mines vide O.M. dated 01.04.2026, it has been decided that the export of CHROME CONCENTRATE cannot be considered.
1 0 7	TRP GLOBAL PRIVATE LIMITED	152 4A M2 6	251 320 30	garnet sand natural	50000 MTs	85,50,000.00	05-03-2026	United Arab Emirates	15-05-2026	Deferred Due to want of comments / NOC from M/o Mines.

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and

shall be re-tabled once the requisite inputs are received.

- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

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